

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4516
ANSWERED ON:03.05.2012
REDUCTION IN EXCISE DUTY
Wankhede Shri Subhash Bapurao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the pharmaceutical companies did not pass the benefit of reduction in excise duty rates to consumers, despite instructions of the Government and overcharged crores of rupees from them;
- (b) if so, the details of the instructions issued by the Government in this regard;
- (c) whether there is any proposal to initiate Criminal proceedings against such Manufacturers; and
- (d) if so, the steps taken by the National Pharmaceutical Pricing Authority (NPPA) to review its prices monitoring mechanism to make it effective in timely detecting such cases?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) to (d): Information is being collected and will be laid on the Table of the House.